

HIGH COURT OF MEGHALAYA
SHILLONG

NOTIFICATION

Dated Shillong, the 27th May, 2024

No. HCM.II/217/2018/Pt.4/Estt/1459 In terms of the Report of the Supreme Court of India dated October 2023 regarding Committee on Accessibility for assessing and enhancing both physical and functional accessibility for Persons with Disabilities, women and senior citizens within the High Court of Meghalaya and District Courts, and with the approval of the Hon'ble the Chief Justice, High Court of Meghalaya, a **High Court of Meghalaya Committee on Accessibility** is hereby constituted with the following members: -

1	Registrar General, High Court of Meghalaya	Chairperson
2	Registrar (Admn.), High Court of Meghalaya	Member Secretary
3	Secretary to the Government of Meghalaya, Law Department	Member
4	Secretary to the Government of Meghalaya, Social Welfare Department	Member
5	Secretary to the Government of Meghalaya, Health Department	Member
6	Secretary to the Government of Meghalaya, Education Department	Member
7	Commissioner for Persons with Disabilities, Government of Meghalaya	Member
8	Consultant (Judicial Infrastructure), High Court of Meghalaya	Invitee


REGISTRAR GENERAL

Memo No. HCM.II/217/2018/Pt.4/Estt/1459A

Dated Shillong, the 27th May, 2024

Copy to:-

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of his Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of his Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of his Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of his Lordship.
5. The Registrar (Admn.), High Court of Meghalaya, Shillong for favour of kind information.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong.
7. The Secretary to the Government of Meghalaya, Social Welfare Department, Shillong.
8. The Secretary to the Government of Meghalaya, Health Department, Shillong.
9. The Secretary to the Government of Meghalaya, Education Department, Shillong.
10. The Commissioner for Persons with Disabilities, Government of Meghalaya, Shillong
11. The Consultant (Judicial Infrastructure), High Court of Meghalaya, Shillong
12. Office file.


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